GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS LOK SABHA UNSTARRED QUESTION NO. 535 ANSWERED ON 04/02/2022

VACANCY IN VISAKHAPATNAM PORT TRUST

535. SHRI LAVU SRI KRISHNA DEVARAYALU :

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government is aware that a number of posts are lying vacant in the Visakhapatnam Port Trust;
- (b) if so, whether the Government proposes to revise the estimated number of vacancies considering the technological advances and mechanisation, if so, the details thereof, action taken thereon and if not, the reasons therefor;
- (c) the time by which the Government proposes to notify the revised vacancies to fill these posts at the earliest; and
- (d) the details of the steps undertaken by the Government to ensure that major ports are made as efficient as Private Ports are in their functioning ? ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) Yes, Sir.

(b) & (c) In view of the technological advances and mechanisation in Major Ports, a study to assess the exact requirement of manpower in Major Port Trusts was awarded by the Indian Ports Association to M/s KPMG. After receipt of the report of M/s KPMG, the right-sizing of the manpower in all Major Ports would be finalized.

(d) The Major Port Authorities Act, 2021 (No. 1 of 2021) notified by the Government on 18.02.2021 provides a governance framework keeping with global benchmarks.
